

(7)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017
M.A. No. 425/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company
v/s
Bharti Defence and Infrastructure Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	MALHAR ZATAKIA	Advocate	
2)	Aniket NimbALKAR	Advocate	<i>drury</i>

i/b A2B & Partners Advocate for the
Applicant.

ORDER

MA No. 425/2017 IN CP No. 292/I&BP/NCLT/MB/MAH/2017

At request of the Counsel for the Applicant, list this matter for hearing on
14.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)